

इन्द्रेण कुमार
14/02/2023

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>Nil</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<i>Nil</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>	<i>NIL</i>
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	<i>SBI</i>	<i>250000</i>
	(ii) Loans from financial institutions	<i>NIL</i>	<i>NIL</i>
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	<i>NIL</i>	<i>NIL</i>
	(b) dues to departments dealing with supply of water	<i>NIL</i>	<i>NIL</i>
	(c) dues to departments dealing with supply of electricity	<i>NIL</i>	<i>NIL</i>

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FETPK 3993A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 110104242865

Gender :- M (M/F)


Date of Birth :- 03/01/1987 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- B L A S SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- KHAUSARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: INDRADEV KUMAR

Designation: DRIVER

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 14/02/2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.